# GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

## LOK SABHA

## **UNSTARRED QUESTION NO.: 1864**

( TO BE ANSWERED ON THE 11th December 2025 )

### FEES FOR COMMERCIAL PILOT LICENSE TRAINING

1864. SHRI ASADUDDIN OWAISI Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is aware that Commercial Pilot Licence (CPL) training fees in the country are significantly higher than international cost benchmarks and if so, the details thereof:
- (b) the measures being taken by the Government to bring CPL training costs at par with international standards;
- (c) the steps being taken by the Government to standardise the fee structure of pilot training institutes to curb exploitative practices and ensure transparency;
- (d) whether the Government is planning to introduce scholarships or financial assistance for students belonging to minority and SC/ST communities and girls for CPL training and if so, the details thereof;
- (e) whether the Government is aware that the high cost of CPL training is contributing to shortages in CPL-enrolled students and if so, the details thereof along with the steps being taken to increase student enrolment in CPL programmes; and
- (f) the timeline by which the Government proposes to review and reform policies related to pilot training costs to ensure a fair and competitive aviation sector?

#### **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c) Directorate General of Civil Aviation (DGCA) approves Flying Training Organisations (FTOs) as per laid down rules and regulations. DGCA does not regulate the financial aspects of obtaining CPLs by students from FTOs. The cost of training for obtaining Commercial Pilot License (CPL) is market driven.

CPL training is highly technical/super specialised. The cost of training is determined by the following factors among others:-

- (i) High cost of fuel (AvGas 100LL) used in aircraft.;
- (ii) Most of the aircraft used in the country for training are manufactured abroad and hence, expensive.
- (iii) High cost of aircraft spare parts.
- (iv) Imported flight simulators for training.
- (v)Type of aircraft and number of aircrafts for training.

Training fees for obtaining Commercial Pilot License (CPL) in the country is competitive with most of the flying schools in other ICAO contracting state.

Audits and inspections of FTOs are undertaken by DGCA for ensuring compliance with regulatory framework and training standards.;

- (d) Currently, there is no such proposal under consideration of the Ministry of Civil Aviation.
- (e) and (f) For ensuring transparency in pilot training ecosystem, DGCA has implemented the ranking framework for Flying Training Organizations (FTOs) operating under its approval w.e.f. 1st October, 2025.

Presently, there is no proposal to regulate training costs for Pilot training programmes.;

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